

[Translation]

**New thermal power station for Delhi**

\*269. SHRI BHARAT SINGH : Will the Minister of ENERGY be pleased to state :

(b) whether the population of Delhi has been increasing considerably and there is a continuing shortage of electricity;

(b) if so, whether any new thermal power station has been sanctioned for Delhi to meet the shortage of power; and

(c) if so, when it is likely to be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) In spite of the increasing population, the power requirement of Delhi is being met fully.

(b) and (c). For meeting the increasing power needs of Delhi, gas turbines with a capacity of 180 MW have been commissioned in 1986, and a coal based thermal capacity of 135 MW will be added by 1988-89. The National Capital Power Project of 840 MW is also being set up and the first unit is expected to be commissioned in 1991-92; subsequent units will be commissioned at intervals of six months each thereafter.

[English]

**Bulk drugs and formulations in Category I**

\*270. DR. A. KALANIDHI : Will the Minister of INDUSTRY be pleased to state the names of bulk drugs and formulations in Category I, which are required for the National Health Programme ?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) : The details of the National Health Programme are given in the statement below. All the drugs needed by Ministry of Health and Family Welfare for these Programmes will fall under Category I.

**Statement**

**Details of National Health Programme**

- I. National T. B. Programme.
- II. National Leprosy Eradication Programme.
- III. National Trachoma Control Programme and National Programme for Control of Blindness.
- IV. Programme for prevention of Dehydration under ORT.
- V. Goitre Programme.
- VI. E. P. I. Programme (Extended Programme of immunization).
- VII. National Malaria Eradication Programme.

**Pilot schemes of non-conventional energy in Orissa**

\*271. SHRI K. PRADHANI : Will the Minister of ENERGY be pleased to state :

(a) the pilot schemes of non-conventional energy being implemented in Orissa in the Seventh Five Year Plan;

(b) the financial outlay thereof; and

(c) the number of gobar gas plants opened in Orissa in the Seventh Five Year Plan period so far ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Various demonstration and extension programmes on non-conventional energy have been taken up in Orissa during the Seventh Five Year Plan. These include community and institutional biogas plants, electricity from wind, water pumping windmills, rural lighting and water pumping through solar photovoltaic energy. Extension programmes include National Project on Biogas Development, National Programme on Improved Chulha and Solar Thermal Energy Programme. The total financial investment on these programmes in Orissa so far in the Seventh Plan is Rs. 5.49 crores.

(c) The number of family size biogas plants installed in the State during the Seventh Five Year Plan period (up to

January, 1987) is 7,549. In addition, seven community/institutional biogas plants have been installed in Orissa during the Seventh Plan.

#### Cost of production of LPG

\*273. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the cost of production of cooking gas when bottled;

(b) whether Government have a proposal to reduce the present price of LPG in view of the larger demand for the cooking gas; and

(c) if so, the facts thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTI) : (a) The cost of production of cooking gas, including marketing costs/margins, filling charges and other charges is Rs. 4938.79 per mt.; Rs. 70.13 per 14.2 kg. cylinder.

(b) No, Sir.

(c) Does not arise.

#### Production of Cement

\*274. PROF. K. V. THOMAS : Will the Minister of INDUSTRY be pleased to state :

(a) the estimated requirement and production of cement by the end of 1990;

(b) whether mini cement plants are economically viable; and

(c) if so, the steps proposed to be taken to help mini cement plants in increasing their production ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :

(a) The requirement as well as production of cement by the end of the financial year 1989-90 is estimated to be around 49 million tonnes.

(b) While representations from the associations of mini cement plants have recently been received about their deteriorating financial position, no detailed study has been made by the Government as yet.

(c) Mini cement plants with a capacity of upto 200 TPD were exempted from the requirement of providing levy cement. With a view to enabling these units to maximise utilisation of their existing installed capacities and to increase production, the limit for such exemption from levy obligation has been increased upto an installed capacity of 300 TPD.

[Translation]

#### Losses in Cement Industry

\*275. SHRI SHANTI DHARIWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government's attention has been drawn towards the financial loss being suffered by the cement industry these days;

(b) if so, the number of the cement factories set up during the Sixth and Seventh Five Year Plans which have been incurring losses continuously;

(c) whether Government have received any proposal for exempting cement industry from excise duty and to do away with the policy of levy cement; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). Representations have been received from the Cement Manufacturers' Association as well as some individual units about the financial problems faced by cement plants. However, the details regarding the losses which might have been incurred by